

National Company Law Tribunal

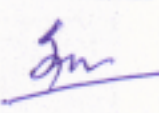
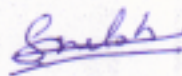
Allahabad Bench

CP NO. 64/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Rakesh Mahajan v/s B.D. Mahajan

SECTION OF THE COMPANIES ACT/I & B CODE: 397-1398 of the Companies Act 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zain Abbas	Adv	Resp.	
2.	Saurabh Srivastava	Adv	Resp	

CP NO.64/ND/2013

On being mentioned, the case is taken up as out of turn in forenoon session.

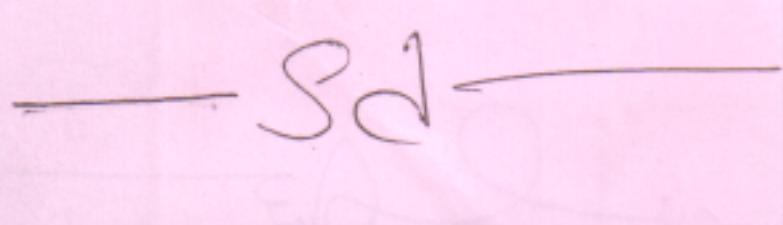
Sh. S.D. Sudhi, Advocate for the petitioner. Sh. Zain Abbas alongwith Sh. Saurabh Srivastava, Advocates for the respondent.

The counsel for the petitioner Sh. S.D. Sudhi files reply cum clarification as sought for by this Court. The same was filed on 13.12.2017 in the registry. A copy of this reply cum clarification be provided to the opposite party by the petitioner counsel or by the registry of this Tribunal. He is also at liberty to file rebuttal documents, if any, within a week in both pending IAs.

The matter to be listed on 18th January, 2018 for order.

Dated:21.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


**H.P. Chaturvedi,
Member (Judicial)**